

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 3514 of 2020
(Babita Devi Vs. State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Manoj Kumar, Advocate

For the Respondents : Mr. Vishal Kr. Rai, AC to GA-IV

05/ 03.09.2021 As prayed by learned counsel for the petitioner, list this case before the
Regular Bench.

(Dr. S.N. Pathak, J.)

Punit/-